

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/10785/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the 8th November, 2023.

Sub:- **Withdrawal of Casual leave, station leave permission.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/638 dated 20.10.2023.
Your letter No.SPL/CBI/Addl-II/143-2022/642 dated 27.10.2023.

Sir,


With reference to the above, I am directed to inform you that you have been granted **(i) withdrawal of casual leave on 20.10.2023 and (ii) withdrawal of casual leave on 27.10.2023, with station leave permission, from the evening of 20.10.2023 till the morning of 27.10.2023** as prayed for.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/10786/A, dated , 08-11-23
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
